

Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya. A.M.

4/4/90

On the request of Shri Arvind Kumar counsel for the applicant, the case is adjourned to 18.5.90 for hearing. Shri G.P. Agrawal, representing Union of India is present.

[Signature]
A.M.

[Signature]
J.M.

(sns).

24.8.90 Hon' Ramen A.M. / Hon' J.P. Sharma Jm.

Not reached adjn to
18.9.90 for hearing.

[Signature]
B.O.Z

18.9.90. Hon' D.K. Agrawal Jm / Hon' K. Obayya A.M.
On the request of counsel for both the parties case is adjn to 8.11.90 for hearing.

[Signature]
B.O.Z

8-11-90 No Sitting. Ad Jolnnd to 12-2-91 for hearing. *[Signature]*
EM

12-2-91

Hon'ble K. Math - VC
Hon'ble A.B. Canthan A.M.

OR

Copy of Judgment
sent to Copying
Section on 20-2-91

[Signature]
20/2/91

Shri R.R. Shukla for the applicant
and Shri G.P. Agrawal for the Respondent
are present and heard. Judgment
Reserved.

[Signature]
VC

[Signature]

Judgment delivered on
15-2-91

[Signature]
B.O.Z